

REFERENCE TO THE RELEASE OF 10 TMC OF CAUVERY WATER TO TAMIL NADU BY KARNATAKA

SHRI R. RAMAKRISHNAN (Tamil Nadu): Madam Deputy Chairman, I rise to make a Special Mention on the urgent need to release 10 TMC of Cauvery water to Tamil Nadu by Karnataka. It is unfortunate that just before me, my hon. colleague, Mr. Gurupadaswamy, was mentioning about the drought situation prevailing in some parts of Karnataka. But, Madam, I would like to quote from the *Deccan Herald* of yesterday, a leading newspaper, which shows the water levels at the various reservoirs as on Tuesday. Linganamakki reservoir with storage full level of 1,633 ft. is almost a level of 1,773 ft. Tungabhadra with storage full level of 1,633 ft is almost full with the level at 1,617 ft. and Hidkaldam is having 2,136 ft. against the full level of 2,175 ft. So also Malaprabha reservoir, Krishna Sagar, Kabini and Hemavathy from where the Cauvery water has to come, are also at near full level. And fortunately, subsequent to mentioning it to Mr. Deve Gowda, Public Works and Irrigation Minister, yesterday and day before heavy rains were there in and around Bangalore and in the catchment areas. Therefore, Madam, I would very much request through you that the Central Irrigation Minister—Mr. Mirdha, the former Minister is here and in fact in January, 1984 when Tamil Nadu wanted 30 TMC of water, Mr. Mirdha intervened and it was largely due to his good offices that Tamil Nadu got at least 15 TMC—should intervene again. Now, to save the standing crops in Mettur and delta areas, our request is for only 10 TMC of water which they have refused. So I would very much request the Centre to tell Karnataka not to treat this as a political issue and see that water is released at an early date to save the crops in Tamil Nadu. In this connection, I would very much request the Central Government to arrange for a conference of the Chief Ministers of

the riparian States early so that the long standing Cauvery issue may be solved to the mutual satisfaction of all concerned. The Centre should not drag its feet on this, but more important is that I would very much request them to intercede immediately and see that 10 TMC of water is released to Tamil Nadu at once. Thank you.

REFERENCE TO THE TELECAST OF FILM "GANDHI" ON PLAYBOY CHANNEL DEPICTING GANDHIJI IN A DEROGATORY MANNER

SHRI B. KRISHNA MOHAN (Andhra Pradesh): Madam Deputy Chairman, may I with your kind permission bring to the notice of the Government as a Special Mention about a film produced by Playboy's Hugh Hefner of United States to telecast over Playboy channel depicting Gandhiji in a derogatory manner. This has appeared in today's Indian Express under the caption "Gandhi goes commercial". The Hindustani Andolan convenor, Mr. Madhu Mehta, has sent a video print of the film, which he has received from a friend of his from the United States, to the Prime Minister for his immediate intervention. A two minute parody of a commercial telecast on Playboy channel depicts Gandhiji in a highly derogatory manner. I quote a portion of his letter:

"After seeing this film, I am sure you will agree with me that the way they have shown Bapu drinking beer, hugging and kissing bikini-clad women and made to look a clown is in extremely bad taste and reveals the perverse sense of Mr. Hugh Hefner's humour, the executive producer of this movie and the boss of Playboy Club".

He has also mentioned that the commercial shows Gandhiji recommending "swiller beer", a non-existing drink, to break the fast. This is a very serious matter and I hope the House will join me in requesting the Prime Minis-

(ii) use of Jelly filled cables which are more tolerant to ingress of moisture.